

(b) Tours were underetaken by the Home Minister in Punjab and other States as and when considered necessary in public interest.

**Statement**

Name of the State toured by Home Minister	No. of tours	No. of days
Punjab . . . . .	13	20
Rajasthan . . . . .	3	3
Haryana . . . . .	2	2
Assam . . . . .	1	3
U.P. . . . .	7	7
Karnataka- . . . . .	1	1
Gujarat . . . . .	1	2
Maharashtra . . . . .	2	5
Madhya Pradesh . . . . .	2	2
J & K . . . . .	1	2
Kerala . . . . .	1	3
Tamil Nadu . . . . .	1	1
Sikkim . . . . .	1	1
Andhra Pradesh . . . . .	1	2

**Arrest made under national security ordinance**

1395. PROF. RUP CHAND PAL:

SHRI PIUS TIRKEY:

SHRI A. K. BALAN:

SHRI HARIKESH BAHADUR:

SHRI RAVINDRA VARMA:

SHRI SATISH AGARWAL:

SHRI RAMAVATAR  
SHASTRI:

SHRI P. K. KODIYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many people were arrested in different States under the provisions of the recently promulgated National Security Ordinance; (State-wise) and

(b) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). According to information received from various State Governments the position regarding detentions etc. under the National Security Ordinance as on 10-11-1980 is as follows:—

S. No.	State	No. of persons actual'y detained	No. of persons re'leased	No. of persons under detention
1.	Assam . . . . .	5	..	5
2.	Bihar . . . . .	5	..	5
3.	Himachal Pradesh . . . . .	1	1	..
4.	Karnataka . . . . .	15	..	15
5.	Madhya Pradesh . . . . .	62	18	44
6.	Manipur . . . . .	18	..	18
7.	Meghalaya . . . . .	3	3	..
8.	Uttar Pradesh . . . . .	106	35	71
9.	Delhi . . . . .	35	..	35
	<b>Total</b> . . . . .	<b>250</b>	<b>57</b>	<b>193</b>